T	63	5

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Category of Extra Departmental			Consolidate	d allowance		Pav		
agents				Min. Rs.	Max. Rs.	emplyee		
Branch Postmaster	•	•	•	25	47	B.P.M.	1354- 1053-	—155 (S.G.) —135 (Ordy. Grade)
Sub-Postmaster	•	•	•	52	72	S.P.M.	of the in the	s on the status office. May be clerical scale, or H. S. G:—
Mail Carrier (Runner	>			20	42	Runner		70/85
Delivery Agentr .				20		Postman		75/95
Packer .				20	42	Packer		70/85
Letter Box Peons	•	•	•	20	42	Letter Bo Peon	X	78/85
Stamp Vendor .				32	47	Stamp Ver	ndor	75/95
Chowkidar .	•	•		20	42	Chowkida		70/85
Messenger .				20	42	Messenger	r	70/85
Boy Messenger				20	42	Boy Mess	senger	55'60
Boy Peon .		•		20	42	Boy Peor	1	55/60

STATEMENT

NOTE :-- (a) The Extra Departmental employsees get an ad hoc increase as follows w.e.f. I-8-66 in addition to the consolidated allowance mentioned above :--

ED SPMs	, Sort	ers a	nd SI	RCs	•		Rs. 20.50 p.m.
Others	•	•				•	Rs. 15.50 p.m.

(b) The departmental employees get a dearness allowance at the follo ving rates from 1-8-66:

Below 110	•	•	•	•	•	•	Rs. 47/- p.m.
110 to 149	•	•	•		•	•	Rs. 70/- p.n.
150 to 209	•	•	•	•			Rs. 90/- p. n.
210 to 399	•	•	•	•	•	•	Rs. 110/- p.m.
400 to 999	•	•	•	•	•	•	Rs. 120/- p.m.

(c) The departmental employees also get HRA/CCA depending upon pay and localit. The E.D. employees get Rs. 3.00 p.m. if they are working in classified cities.

भ्रतुल्य घोष का पाक एजेंटों के साथ कथित संबंध

173. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या गृह-कार्य मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या श्री ग्रतुल्य घोष के पाक एजेन्टों के साथ कथित संबंध के बारे में केन्द्रीय सरकार को पश्चिमी बंगाल की सरकार से कोई नोट मिला है; और

(ख) यदि हां, तो क्या केन्द्रीय सरकार ते उस नोट का कोई उत्तर दिया है? †[Alleged connection of Shri Atulya Ghosh with Pak agents

173. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a note has been received by the Central Government from the Government of West Bengal regarding alleged connection of Shri Atulya Ghosh with Pak agents; and

(b) if so, whether the Central Government have replied to that note?]

†[] English translation.

1637 Written Answers

[RAJYA SABHA]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) :(क) ग्रौर (ख) एक विवरण संलग्न है।

विवरण

पश्चिम बंगाल सरकार ने श्री अतुल्य घोष के पाक एजेंटों के साथ तथा कथित संबंध के बारे में केन्द्रीय सरकार को कोई टिप्पणी नहीं भेजी है । किन्तु राज्य सरकार ने इस बारे में केन्द्रीय सरकार से अपने विचार देने के लिये कहा था कि न्या उस पैम्फलेट के बारे में भारत सूरक्षा नियमावली के नियम 41 के स्रधीन कार्य-वाही की जानी चाहिये, जिसमें वह पत्न दिया गया था, जो भारत में पाकिस्तान के उच्चायक्त ढारा पाकिस्तान के दिदेश मंत्री को लिखा गया बताया जाता था। इस पत पर स्राम चुनावों के समय राज्य सरकार का ध्यान गया। इस पैम्फलेट का उद्देश्य जिसमें उसके मद्रक अथवा प्रकाशक का नाम नही दिया गया था और जिसको पाकिस्तान उच्चायुक्त ने जाली बताया था, यह प्रभाव उत्पन्न करना था कि श्री **ग्र**तुल्य घोष पाकिस्तान के **वे**तन-भोंगी एजेंट थे। भारत सरकार की नीति, कुछ सीमावर्ती क्षेत्रो को छोड़ कर, भारत सरक्षा नियमों के प्रयोग को केवल राष्ट्रीय सुरक्षा से संबंधित उद्देश्यों तक ही सीमित रखने की है । अतः, राज्य सरकार को इस पम्फलेट के बारे में भारत सुरक्षा नियमों का प्रयोग न करने की सलाह दी है।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) A statement is attached.

STATEMENT

The Government of West Bengal have not sent any note to the Central Government regarding any alleged connection of Shri Atulya Ghosh with The State Government Pak agents. had, however, sought the views of the Central Government as to whether action could be taken under Rule 41 of the Defence of India Rules, 1962, in connection with a pamphlet which contained photostat copy of a letter alleged to have been written by the Pakistan High Commissioner in India to the Foreign Minister of Pakistan. It came to the notice of the State Government on the eve of the General Elections. The pamphlet, which bears no name of its printer or publisher, and which has been described by the Pakistan High Commission as forgery sought to create the impression that Shri Atulya Ghosh is a paid agent of Pakistan. Since Government's policy is to restrict the use of the Defence of India Rules outside certain border areas, to the purposes connected with national security, the State Government was advised not to make use of the Defence of India Rules in connection with the pamphlet.]

STARTING OF COOPERATIVE TRADING COMPANY IN CAR NICOBAR ISLANDS

174. SHRI P. K. KUMARAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposa under Government's consideration to start a Cooperative Trading Company in the Car Nicobar Islands; and

(b) if so, by when the Cooperative Trading Company will be started?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The Car Nicobar Trade is at present done by Car Nicobar Trading Co. The question that this trade should be handled by the Car Nicobarese themselves so that the tríbal get the maximum economic advantage has been under consideration. Government have offered their fullest assistance to the tribals to take over this trade as soon as possible.

^{†[]} English translation.